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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.08.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

ADVOCATE FOR PETITIONER/s:

K V Dhananjay &  
Sudharshan Suresh

K. V. Dhananjay  
SUDEHARSHAN SURESH.

ADVOCATE FOR RESPONDENT/s:

A. MURALI

~~ABHISEET ATUR~~

AKHILA

ANDRE PETER

9886695823


RESPONDENTS



**ORDER**

Heard Shri K.V. Dhananjay along with Shri Sudharshan Suresh, learned Counsel for the Petitioner and Shri A. Murali along with Shri Andre Peter and Ms. Akhila, learned Counsel for the Respondents.

Post the case on 03.09.2019 at 02.30 PM.

  
Member (T)

Krishna

**Verific**

  
Court Officer

  
Member (J)